

- (iv) Liberal grant of extensions and re-employment of retired medical officers;
- (v) Raising of the upper age limit for the recruitment of Assistant Surgeons to thirty-five years and for the recruitment of specialists to fifty years;
- (vi) Enforcing of minimum period of rural service as an essential condition for confirmation, for crossing efficiency bar and for selection to higher assignments and post-graduate training;
- (vii) Recruitment of doctors from surplus areas by offering appointments on permanent basis;
- (viii) Students who are nominated against reserve seats or granted stipends are required to sign a bond undertaking to serve the State Government for a specified number of years after graduation,
- (ix) Increasing the number of admissions in the existing medical colleges wherever, possible, and by opening new medical colleges.

**Raid on Solicitors' Firm in Calcutta**

**2361. Shri S. M. Banerjee:  
Shri Madhu Limaye:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that on the 11th February, 1966, the office of a Solicitors' firm in Calcutta was searched by the officers of Directorate of Enforcement, Government of India;

(b) if so, the details of the documents found;

(c) the action taken by Government;

(d) whether prosecution has been launched against the firm, and

(e) if not, the reasons for the delay?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) Yes, Sir.

(b) to (e). Certain documents and some foreign currency have been seized. The seized documents are under scrutiny. The question of further action will depend on the results of the scrutiny.

**Shifting of C.G.H.S. Dispensary,  
Paharganj, New Delhi**

**2362. Shri Kajrolkar:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that there was a proposal to shift the C.G.H.S. Dispensary, Paharganj to Quarters Nos. 13-17E, Chitra Gupta Road, New Delhi which were got vacated in January, 1965 for this purpose, and

(b) if so, the reasons for not shifting the Dispensary from the present premises to the proposed premises, particularly when the former gets flooded during the rainy season?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) Yes, Sir.

(b) The dispensary will be shifted from the present premises to the new premises after necessary additions to the quarters are carried out to suit the requirements of a dispensary.

**Proposed Shifting of C.G.H.S. Dispensary, Paharganj to Chitragupta Road, New Delhi**

**2363. Shri Kajrolkar:** Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) whether it is a fact that quarter Nos. 13 to 17E, Chitragupta Road, New Delhi were got vacated in January, 1965 to shift the C.G.H.S. Dispensary from its present accommodation in Paharganj to Chitragupta Road in New Delhi;

(b) whether these quarters are still unoccupied; and

(c) if so, the loss of rent incurred by Government on this account?